

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16.09.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/556/2019
NAME OF THE PETITIONER(S) : FINADVANTAGE CONSULTING PVT LTD
NAME OF THE RESPONDENT(S) : BEWO TECHNOLOGIES PVT LTD
UNDER SECTION : SEC 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

VARSHA BALASUBRAMANIAN	Counsel for Corporate Debtor (BEWO TECHNOLOGIES)	(Varsha B)
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(19)

[IBA/556/2019]

ORDER

The Corporate Debtor counsel is present stating that this Operational Creditor has not been appearing before this Bench for the last two hearings i.e. on 21.08.2019 and 30.08.2019 and in the order of 30.08.2019 itself it has been mentioned that in the event the Operational Creditor side is not appearing for today's hearing, the application will be dismissed for default. Today also, none present on behalf of the Operational Creditor side.

In view of the same, this IBA/556/2019 is hereby **dismissed for default**.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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